

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/2016
NAME OF THE PETITIONER(S) : VARADHARAJAN & ANOTHER
NAME OF THE RESPONDENT(S) : UDHAYEM LEASING & INVESTMENT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M/s. G. Sivashankaran.	Counsel for Respondent No. 2	C.S.
2. R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner	ghk

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 15.11.2017 at 10.30 A.M.

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)